

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No.231 of 2012**

**Dated : 19<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jindal Stainless Ltd.**

**.... Appellant (s)**

**Versus**

**Dakshin Haryana Bijli Vitran**  
**Nigam & Anr.**

**...Respondent (s)**

Counsel for the Appellant(s):

Ms. Aanchal Mullick  
Mr. Saket Sikri  
Mr. Sudeep Dey

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **14.12.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/vs**